

**CENTRAL SOIL AND MATERIALS RESEARCH STATION, NEW  
DELHI (COMPUTER PROGRAMMER) RECRUITMENT RULES,  
1990**

CONTENTS

1. Short title and commencement
2. Application
3. Number, classification and scale of pay
4. Method of recruitment, age limit, qualifications etc
5. Disqualifications
6. Power to relax
7. Saving

**SCHEDULE 1 :- SCHEDULE**

**CENTRAL SOIL AND MATERIALS RESEARCH STATION, NEW  
DELHI (COMPUTER PROGRAMMER) RECRUITMENT RULES,  
1990**

<sup>1</sup> Published in the Gazette of India. Pt. II, Sec. 3(1), dated 17th March, 1990 (w.e.f. 17th March. 1990). In exercise of the powers conferred by the proviso to Art.309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Computer Programmer in the Central Soil and Materials Research Station, New Delhi, namely :-

**1. Short title and commencement :-**

These rules may be called the Central Soil and Materials Research Station, New Delhi (Computer Programmer) Recruitment Rules, 1990.

(2) They shall come into force on the date of their publication in the Official Gazette.

**2. Application :-**

These rules shall apply to the posts specified in column I of the Schedule annexed hereto.

**3. Number, classification and scale of pay :-**

The number of the said post, their classification and the scales of pay attached thereto shall be specified in columns 2 to 4 of the

Schedule aforesaid.

**4. Method of recruitment, age limit, qualifications etc :-**

The method of recruitment to the post, age limit, qualifications and other matters relating to the said post shall be as specified in columns 5 to 14 of the said Schedule.

**5. Disqualifications :-**

No person,-

(a) who has entered into or contracted a marriage with a person having spouse living; or

(b) who, having a spouse living, has entered into or contracted a marriage with any person,

shall be eligible for appointment to the said post : Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

**6. Power to relax :-**

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing and in consultation with the Union Public Service Commission, relax any of the provisions of these rules with respect to any class or category of persons.

**7. Saving :-**

Nothing in these rules shall effect reservations, of age limit and other concessions, required to be provided for the Scheduled Castes, the Scheduled Tribes, Ex- Servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

**SCHEDULE 1**

**SCHEDULE**

Recruitment Rules for the post of Computer Programmer, Central Soil and Materials Research Station					
Name of post.	No. of post.	Classification.	Scale of pay.	Whether selection post or non-selection post.	Age limit for direct recruits.

(1)	(2)	(3)	(4)	(5)	(6)
Compu	5*	General	Rs. 2200-	Not	Not exceeding 35
ter Pro	(1990)	Central	75-2800-	applicable.	years (Relaxable
grammer		Service	EB-100-		for Govt. Servants
	*Sub	Group 'A'	4000.		in accordance with
	ject to	Gazetted			the instructions or
	varia	Non-			orders issued by
	tion	Ministerial			the Central Go
	depen				vernment.
	dent				Note : The crucial
	on				date for deter
	work				mining the age
	load.				limit shall be the
					closing date for
					receipt of appli
					cations from can
					didates in India
					(and not the
					closing date pres
					cribed for those
					in Assam, Me-
					ghalaya, Aruna-
					chal Pradesh,
					Mizoram, Mani-
					pur, Nagaland,
					Sikkim, Ladakh
					Division of J
					& K State,
					Lahaul and Spiti
					District and
					Pangi Sub-Divi
					sion of Chamba
					of Himachal Pra
					desh, Andaman
					and Nicobar
					Islands and Lak-
					shadweep).